

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).2158/2019

(Arising out of impugned final judgment and order dated 07-05-2018 in SA No. 2/1990 passed by the High Court Of Judicature At Allahabad)

MAHABIR JAIN UCHATTAR MADHYAMIK VIDYALAYA

Petitioner(s)

VERSUS

PREM NARAIN (D) THROUGH LRS. & ORS.

Respondent(s)

(With application for exemption from filing O.T.)

Date : 11-09-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr. Sushil Kumr Jain, Sr. Adv.
Mr. Puneet Jain, Adv.
Ms. Christi Jain, adv.
Mr. Harsh Jain, adv.
Mr. Harshit Khanduja, adv.
Mr. Harshvardhan, Adv.
Mr. Neeraj Kumar, Adv.
Ms. Pratibha Jain, AOR

For Respondent(s) Ms. Rituvendra Singh, Adv.
Mr. Abhinav Shrivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after eight weeks.

(B.Parvathi)
Court Master

(Sunil Kumar Rajvanshi)
Court Master

